

# LAND ACQUISITION (WEST BENGAL AMENDMENT) REPEALING ACT, 1978

### 55 of 1978

### [3rd February, 1979]

CONTENTS

1. Short title

2. Repeal of West Ben. Act 9 of 1975

## LAND ACQUISITION (WEST BENGAL AMENDMENT) REPEALING ACT, 1978

#### 55 of 1978

## [3rd February, 1979]

An Act to repeal the Land Acquisition (West Bengal Amendment) Act, 1975. WHEREAS it is considered proper tore-introduce in West Bengal the solatium provided for in sub-section (2) of section 21 of the Land Acquisition Act, 1894; It is hereby enacted as follows:

#### 1. Short title :-

This Act may be called the Land Acquisition (West Bengal Amendment) Repealing Act, 1978.

## 2. Repeal of West Ben. Act 9 of 1975 :-

The Land Acquisition (West Bengal Amendment) Act, 1975, is hereby repealed.